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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 12.4.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/3/2017  
NAME OF THE PETITIONER(S) : PRAKASH REXINE PVT LTD + 3  
NAME OF THE RESPONDENT(S) : G. SHREEPAL SAMDARIYA  
UNDER SECTION : 241/242 OF CA 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
1.	G. NARESH KUMAR	PRAKASH REXINE PVT LTD	G. NARESH KUMAR
2.	G.P. Jain	4	G.P. Jain
3.	MAMAK CHA	4	MAMAK CHA
	Aswina Ganesh	Counsel for Petitioner	Aswina Ganesh
	G. SAREERA		G. SAREERA

**ORDER**

Petitioners in person present. Counsel for the Petitioner present. R1 in person present. During the course of hearing, R1 has submitted that he is not interested to contest the Petition and want to file an affidavit to that effect, and prayed for time. At request, time is enlarged. Put up on **23.04.2018 at 10.30 A.M.**

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)